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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

(19)

+ W.P.(C) 709/2014

COMMISSIONER OF INCOME TAX CENTRAL-IIIPetitioner

Through:

versus

INCOME TAX SETTLEMENT COMMISSION & ANR.

.....Respondents

Through: Mr Anurag Ojha, SSC, Ms Hemlata Rawat, Mr V K Saxena, JSCs and Mr Abhay Singh, Mr Saurabh, Advocates.

Mr. Ajay Vohra, Sr. Adv. with Mr. Rohit Jain & Mr. Vaibhav Kulkarni, Advocates.

(20)

+ W.P.(C) 82/2017 CM APPL. 466/2017

TODAY HOTELS (P) LTD

.....Petitioner

Through: Mr. Ajay Vohra, Sr. Adv. with Mr. Rohit Jain & Mr. Vaibhav Kulkarni, Advocates.

versus

COMMISSIONER OF INCOME TAX & ORS.Respondent

Through: Mr Abhishek Maratha, SSC, Mr Apoorv Aggarwal, Mr Parth Samwal, JSCs, Ms Nupur Sharma, Mr Gaurav Singh, Mr Bhanukaran Singh Jodha, Ms Muskan Goel, Mr Himanshu Goel and Mr Nischay Purohit, Advocates

(21)

+ W.P.(C) 10879/2020 CM APPL. 34104/2020

TODAY HOTELS (P) LTD

.....Petitioner

Through: Mr. Ajay Vohra, Sr. Adv. with Mr. Rohit Jain & Mr. Vaibhav Kulkarni,



Advocates.

versus

CENTRAL BOARD OF DIRECT TAXES & ORS.Respondents

Through: Mr Zoheb Hossain, Special Counsel,
Mr. Indruj Singh Rai, SSC, Mr.
Sanjeev Menon, Mr. Rahul Singh,
JSCs and Mr. Gaurav Kumar,
Advocate.
Mr Satya Ranjan Swain, CGSC, Mr
Kautilya Birat, Mr Ankush Kapoor
and Mr Vishwadeep, Advocates for
UOI.

(22)

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W.P.(C) 11176/2020 CM APPL. 34868/2020

ABHISHEK MANU SINGHVI

.....Petitioner

Through: Mr. Ajay Vohra, Sr. Adv. with Mr.
Rohit Jain & Mr. Vaibhav Kulkarni,
Advocates.

versus

CENTRAL BOARD OF DIRECT TAXES & ANR.Respondent

Through: Mr Zoheb Hossain, Special Counsel,
Mr. Indruj Singh Rai, SSC, Mr.
Sanjeev Menon, Mr. Rahul Singh,
JSCs and Mr. Gaurav Kumar,
Advocate.
Ms Arti Bansal, CGSC and Ms Shruti
Goel, Advocate for UOI.

(23)

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W.P.(C) 6571/2021

SUNAINI GUPTA

.....Petitioner

Through: Mr. Ankul Goyal and Mr. Priyam
Bhatnagar, Advocates.

versus

PRINCIPAL COMMISSIONER OF

INCOME TAX 18 & ORS.

.....Respondents

Through: Mr Zoheb Hossain, Special Counsel,



Mr. Indruj Singh Rai, SSC, Mr. Sanjeev Menon, Mr. Rahul Singh, JSCs and Mr. Gaurav Kumar, Advocate
Mr Satya Ranjan Swain, CGSC, Mr Kautilya Birat, Mr Ankush Kapoor and Mr Vishwadeep, Advocates for UOI.

CORAM:
HON'BLE MR. JUSTICE V. KAMESWAR RAO
HON'BLE MR. JUSTICE VINOD KUMAR

ORDER

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16.12.2025

The Hon'ble Bench has not assembled in the post lunch session today as Hon'ble Mr Justice Vinod Kumar is on leave.

Re-notify on 26.02.2026.

BY ORDER

(COURT MASTER)

DECEMBER 16, 2025

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